

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A.972 of 1997

Date of Order: 7.12.2004

PRESENT : HON'BLE MR. MUKESH KUMAR GUPTA, JUDICIAL MEMBER
HON'BLE MR. M.K. MISHRA, ADMINISTRATIVE MEMBER

Smt. SADHANA CHAKRABORTY & ORS.

VS.

UNION OF INDIA AND ORS. (E. Rly.)

For the Applicant : None

For the Respondents : Ms. K. Banerjee, Counsel

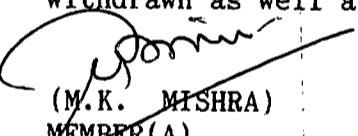
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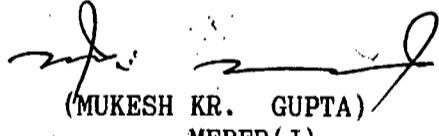
MR. MUKESH KR. GUPTA, J.M.:-

None appeared for the applicant. Ms. K. Banerjee, ld. counsel appeared for the respondents.

2. Ms. K. Banerjee, ld. counsel appearing for the respondents produced before us a letter addressed to Registrar of this Tribunal by the applicants indicating that they did not wish to prosecute the present application as out of four applicants three applicants have already been promoted to the next higher post of Assistant. They also seek permission to withdraw the O.A. Copy of the same has been taken on record.

3. In view of the above, the present application is dismissed as withdrawn as well as not pressed. No costs.


(M.K. MISHRA)
MEMBER(A)


(MUKESH KR. GUPTA)
MEBER(J)